

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.305

IA-2430/2021 IA-2452/2021 IA-2663/2021 IA-2696/2021 IA-1425/2021

In

IB-1348(ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.....**APPLICANT/PETITIONER**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.....**RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 21.09.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the RP

: Rishabh Jain, Advocate for RP

For the Applicant

: Adv. Shikhil Suri, Adv. Nikita Thapar and Adv. Nikita Thapar, Adv. Dhruv Gupta

For the Respondent

: Adv. Soniya Kanetkar

For Noida Authority

: U N Singh Advocate for G Noida Authority

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 06.10.2021.



(Madhu Narula)

Court Officer (Court III)